

F. No.1-2/Empanelment of Training Partners/FoSTaC/FSSAI/2017
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 17.05.2018

Subject: De-empanelment of Training Partner under FoSTaC-reg.

Dear Sir,

Letter No.1-2/Empanelment of Training Partners/FoSTaC/FSSAI/2017 dated 15th May, 2018 alongwith its enclosure is attached herewith for uploading on **FSSAI website (under Capacity Building/FoSTaC).**

Encls: As above

Ashok
Ashok Kumar Mishra
Assistant Director
(Training)

To,

~~CITO~~

*The attach sheet may be uploaded
on the FoSTaC website & on FSSAI website*

Sh. Kamal
18/05/2018

Project Co-ordinator (Sh. Abi)
Sh. Kamal (IT Associate)

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Sub : De-empanelment of Training Partner under FoSTaC-reg.

The undermentioned Agencies/Organisation/Academia had been empanelled as Training Partners for providing training under FoSTaC. But they remained inactive from the date of empanelment.

- (a) Avinashilingam Institute for Home Science and Higher Education
- (b) Centum Learning Ltd
- (c) Crux Management Services Pvt Ltd
- (d) Manav Sevak Educational & Medical Research Foundation
- (e) Federation of Indian Chambers of Commerce and Industry
- (f) University of Horticulture Science.

2. Therefore, in view of the above, they have been **de-empanelment and deleted** from FoSTaC website.

Thanking you,

Amita 15/5/2018
(Ashok Kumar Mishra)
Assistant Director (Trg)

Commissioner of Food Safety (All States/UTs)

Directors (All regional Offices)

All Training Partners (FoSTaC)

Copy to :

IT Divison – for uploading on FoSTaC website please.